Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRR No. 35/2016 IA No. 01/2016

Bashir Ahmed Malik

.....Petitioner(s)

Through :- Mr. Ravi Dogra, Advocate.

v/s

C.B.I Jammu

.....Respondent (s)

Through :- Mrs. Monika Kohli, Advocate.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the petitioner seeks and is granted time to

go through the file.

List on 17.06.2020.

Interim direction dated 07.06.2016 shall continue till next date

& KASt

of hearing.

(Puneet Gupta) Judge

Jammu 10.06.2020 _{Tarun}